

*Enacting Formula**Amendment made:*

Page 1, line 1,—

for "Thirty-first" substitute—

"Thirty-second" (4)

(SHRI S. B. CHAVAN)

MR. CHAIRMAN: The question is:

"That the Enacting Formula, as amended, stand part of the Bill"

*The motion was adopted.**The Enacting Formula, as amended, was added to the Bill.**The Title was added to the Bill.*

SHRI S. B. CHAVAN: I beg to move:

"That the Bill, as amended, be passed".

MR. CHAIRMAN: The question is:

"That the Bill, as amended, be passed."

The motion was adopted.

18.07 hrs.

BUSINESS ADVISORY COMMITTEE

Eleventh Report

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIH): I beg to present the Eleventh Report of the Business Advisory Committee.

18.08 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, February 18, 1981 Magha 29, 1902 (Saka).